

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 07/06/2017

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/06/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 87201 on 01/05/2017 has come down to 86910 as on 01/06/2017.


Deputy Registrar.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2017.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLBI	CHD	HYD
1988									
1989					4				
1991									
1993									
1995									
1996									
1997							1		
1998									
1999									
2000				1	2				
2001				1					
2002					3	1			
2003				1	33				
2004	2	11		19	93	1	3	1	
2005	22	3	1	70	17	8	5	3	5
2006	35	147		202	52	3	39	18	3
2007	256	326		137	248	10	64	111	61
2008	19	685	403	130	402	57	77	221	215
2009	239	826	818	633	663	556	221	370	476
2010	761	1048	553	912	810	989	407	744	420
2011	752	944	899	808	962	910	499	624	478
2012	688	1278	868	790	1145	1030	707	656	776
2013	1039	1783	931	1655	1099	1959	424	1036	715
2014	1336	1734	1019	1834	1708	2274	596	1637	874
2015	1157	1997	915	1924	1394	1716	695	848	666
2016	1412	2511	1744	2001	1674	2024	1126	751	954
2017	889	1237	835	1119	655	1126	365	335	695
TOTAL	8607	14530	8986	12237	10964	12664	5229	7355	6338

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of May 2017**

	Opening Balance	Fresh Institution	Disposal	Pendency
DELHI	8755	258	451	8607
MUMBAI	14555	352	383	14530
KOLKATA	8973	208	195	8986
CHENNAI	12180	246	201	12237
BANGALORE	10952	210	236	10964
AHMEDABAD	12752	235	342	12664
ALLAHABAD	5286	90	108	5229
CHANDIGARH	7457	67	325	7355
HYDERABAD	6291	139	92	6338
TOTAL	87201	1805	2333	86910

The 237 number of appeals restored/remanded/transferred are not included in fresh institution.

MONTHLY STATEMENT FOR THE MONTH OF May 2017 AS ON 01.06.2017

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	3082	1913	3740	0	20	8755	171	119	29	107	0	3	258	3	26	11	3	0	0	40	0	29	7	14	0	50	2
MUMBAI	6926	5070	2559	0	0	14555	24	126	84	142	0	0	352	4	0	5	1	0	0	6	0	0	0	2	0	2	0
KOLKATA	4133	1814	3026	0	0	8973	151	79	46	83	0	0	208	23	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3672	3240	5266	2	0	12180	77	62	55	129	0	0	246	0	5	3	4	0	0	12	0	0	0	0	0	0	0
BANGALORE	3231	2071	5650	0	0	10952	63	66	50	94	0	0	210	3	4	0	0	0	0	4	0	0	0	0	0	0	0
AHMEDABAD	6428	2675	3649	0	0	12752	43	130	47	58	0	0	235	2	17	0	2	0	0	19	0	0	0	0	0	0	0
ALLAHABAD	2938	579	1769	0	0	5286	25	30	17	43	0	0	90	13	1	0	1	0	0	2	0	1	4	2	0	7	0
CHANDIGAR	5110	749	1598	0	0	7457	0	35	2	30	0	0	67	0	2	1	1	0	0	4	0	4	40	112	0	156	0
HYDERABAD	1985	1120	3186	0	0	6291	0	34	27	78	0	0	139	0	0	0	0	0	0	0	0	0	0	0	0	0	1
TOTAL	37505	19231	30443	2	20	87201	554	681	357	764	0	3	1805	48	55	20	12	0	0	87	0	50	64	136	0	250	3
TOTAL																											

1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.05.2017

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of May 2017 for 103 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	16	16	Sh. C.J. Mathews, Member(Technical)	7
2 Mrs. Archana Wadhwa, Member (Judicial)	17	17	Sh. V. Padmanabhan, Member(Technical)	NIL
3 Sh. M.V. Ravindran, Member (Judicial)	4	18	Sh. M.M. Damodhar, Member(Technical)	4
4 Sh. D.N. Panda, Member (Judicial)	3	19	Sh. Anil G. Shakkwarwar, Member(Technical)	6
5 Sh. Ashok Jindal, Member(Judicial)	2	20	Sh. Devender Singh, Member(Technical)	6
6 Dr. D. M. Mishra, Member (Judicial)	NIL			
7 Sh. Anil Choudhary, Member(Judicial)	NIL			
8 Sh. S. K. Mohanty, Member (Judicial)	NIL			
9 Sh. Ramesh Nair, Member (Judicial)	3			
10 Ms. Sulekha Beevi C.S., Member(Judicial)	5			
11 Shri S.S. Garg, Member (Judicial)	2			
12 Sh. P. K. Choudhary, Member (Judicial)	3			
13 Sh. Ashok Kumar Arya, Member (Technical)	5			
14 Sh. B. Ravichandran, Member (Technical)	1			
15 Sh. Raju, Member(Technical)	19			

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
24	6	15	0	45	2	160	51	239	0	1	451	1	3072	1903	3610	0	22	8607	173
2	0	0	0	2	0	227	105	51	0	0	383	2	5823	5054	2653	0	0	14530	26
0	0	0	0	0	0	146	26	23	0	0	195	6	4066	1834	3086	0	0	8986	168
0	0	0	0	0	0	57	34	110	0	0	201	3	3682	3264	5289	2	0	12237	74
0	0	1	0	1	0	117	79	40	0	0	236	7	3200	2055	5709	0	0	10964	59
0	0	0	0	0	0	120	203	19	0	0	342	24	6455	2519	3690	0	0	12664	21
42	1	5	0	48	1	81	9	18	0	0	108	3	2847	590	1792	0	0	5229	34
2	1	1	0	4	0	180	73	72	0	0	325	0	4969	718	1668	0	0	7355	0
0	0	0	0	0	0	32	16	44	0	0	92	1	1987	1131	3220	0	0	6338	0
70	8	22	0	100	3	1120	596	616	0	1	2333	47	37101	19068	30717	2	22	86910	555


Dy. Registrar